

(6)

Declaration of Assets and Liabilities

Year 2024

Sachchidanand Ram

son/daughter/wife of Late - Rangila Ram

aged 45 years, belonging to Bihar Vidhan Sabha Patna.

service and presently working as Security Guard.

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Late Ritadevi Kumari Suman Sadanand Kumar Hiranand Kumar Anurada Kumari

| Sr. No. | Description                                                                   | Self                          | Spouse Name(s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc Name |
|---------|-------------------------------------------------------------------------------|-------------------------------|----------------|------------------|------------------|----------------------|
| (i)     | Cash X                                                                        | —                             | —              | —                | —                | —                    |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | —                             | —              | —                | —                | —                    |
| (iii)   | Bonds, Debentures and Shares in companies                                     | —                             | —              | —                | —                | —                    |
| (iv)    | Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.         | —                             | —              | —                | —                | —                    |
| (v)     | Motor Vehicles (details of make, etc.)                                        | Hero<br>Pession<br>BR01BW6499 | —              | —                | —                | —                    |
| (vi)    | Jewellery (give details of weight and value)                                  | —                             | —              | —                | —                | —                    |
| (vii)   | Other assets, such as values of claims / Interests                            | —                             | —              | —                | —                | —                    |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description                                                                                                                                  | Self                                         | Spouse Name(s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|----------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------|----------------|------------------|------------------|-----------------------|
| (I)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                           | —                                            | —              | —                | —                | —                     |
| (II)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                       | Patna<br>Dist. 5901<br>Cate 394<br>375 000/- | —              | —                | —                | —                     |
| (III)   | Buildings (Commercial and residential)<br>Location(s)<br>- Survey / door number(s)<br>- Extent (Total measurement)<br>- Current market value | —                                            | —              | —                | —                | —                     |
| (IV)    | Houses / Apartments, etc.<br>- Location(s)<br>- Survey / door number(s)<br>- Extent (Total measurement)<br>- Current market value            | —                                            | —              | —                | —                | —                     |
| (V)     | Others (such as interest in property)                                                                                                        | —                                            | —              | —                | —                | —                     |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| Sr. No. | Description                                                                             | Name & address of Bank / Financial Institution(s) / Department (s) | Amount outstanding as on _____ |
|---------|-----------------------------------------------------------------------------------------|--------------------------------------------------------------------|--------------------------------|
| (a)     | (I) Loans from Banks                                                                    | S. B. I. - B. V. S. PATNA                                          | 260 000                        |
|         | (II) Loans from financial institutions                                                  |                                                                    |                                |
|         | (III) Government Dues:<br>(a) dues to departments dealing with government accommodation |                                                                    |                                |
|         | (b) dues to departments dealing with supply of water                                    |                                                                    |                                |
|         | (c) dues to departments dealing with supply of electricity                              |                                                                    |                                |

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|     |                                                                                                                                                     |   |   |
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|     | (d) dues to departments dealing with telephones.                                                                                                    | — | — |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)                                                      | — | — |
|     | (f) Other dues, if any                                                                                                                              | — | — |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | — | — |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]                                                             | — | — |
|     | (iii) Sales Tax [Only in case of proprietary business]                                                                                              | — | — |
|     | (iv) Property Tax                                                                                                                                   | — | — |

**C. Personal Detail**

GPF/CPR/PAN No. :-

P.T.S/BLA-1070

Gender :-

M ☒ F

Date of Birth :-

07/12/1977 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Security Bihar Bidhan Sabha Patna.  
(Full Name e.g. D.A.S.-Bihar Administrative Service,  
D.S.S.-Bihar Secretariat Service etc.)

Home District :-

Gopalganj

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Sachchidanand Ram

Name of Employee:

सच्चिदानन्द राम

Designation:

Security Guard

Department:

Bihar Bidhan Sabha Patna.

Place: Patna

Date: 7.2.24

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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